Suppl. Cause List No. 1 Sr. No. 02

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-WP(Crl) No. 04/2020 EMG-CrlM No. 07/2020

Master Sunil Kumar

...Petitioner

Through :- Mr. Rajnish Raina, Advocate

v/s

UT of Jammu and Kashmir and others

...Respondent(s)

Through :- Mr. Amit Gupta, AAG

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE <u>ORDER</u>

Mr. Amit Gupta, learned Additional Advocate General submits that he shall file the objections/status report during the course of the day.

List on 02.06.2020.

## (PUNEET GUPTA) JUDGE

Jammu 01.06.2020 Pawan Chopra